

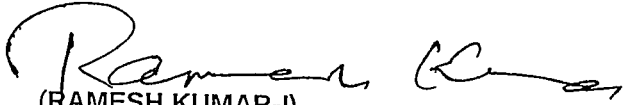
OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE, (NORTH-EAST) KARKARDOOMACOURTS,
DELHI
ORDER

The following postings and transfers are made with immediate effect:-

S. No.	Name of the Official	From	To
1	Ms. Anita Rani, SJA, Ec No.91326658	SJA in the Record Room (Civil), North-East District Karkardooma Courts, Delhi.	SJA in the Copying Agency Branch, North-East District, Karkardooma Courts, Delhi.
2	Sh. Kamal Kishore Semwal, JA, EC No.18137795	JA in the Office of CMM North-East District Karkardooma Courts, Delhi.	JA in the Copying Agency Branch, North-East District, Karkardooma Courts, Delhi.

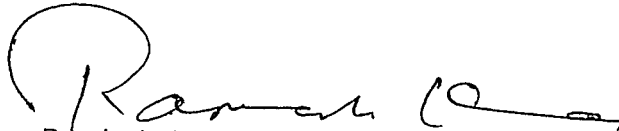
Note:- (1) Non-compliance of the transfer order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against them as per rules.

No. 6167 - 6180 /P&T/Admn./NE/KKD/2022


(RAMESH KUMAR-I)
Principal District & Sessions Judge
North-East District,
Karkardooma Courts, Delhi.
Dated- 4 OCT 2022

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judge (HQs), Delhi.
2. The Administrative Officer (Judl.), Admn.-II O/o District & Sessions Judge (HQs), Delhi.
3. Ld Officer Incharge Record Room (Civil), karkardooma courts, Delhi.
4. Ld Officer Incharge Copying Agency, Karkardooma Courts, Delhi.
5. The Accounts Officer, North-East District, Karkardooma Courts, Delhi.
6. The Officers/officials concerned.
7. Dealing Officials, Personal File/Leave/ACR Cell.
8. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
9. R&I Branch North-East District Karkardooma Courts, Delhi for upload the same.
10. Dealing Official, LAYERS, Tis Hazari, Courts Delhi.
11. PS to the undersigned.


Principal District & Sessions Judge
North-East District,
Karkardooma Courts, Delhi.

web site